

In the National Company Law Tribunal, Jaipur

Item No. 05

CP No. (IB)- 74/7/JPR/2019

UNDER SECTION 7 OF IBC, 2016

In the matter of:

Anand Kumar Gupta**Applicant/Petitioners**

VS.

Adelson Pharma Pvt. Ltd.**Respondent**

Order delivered on 04.04.2019

CORAM

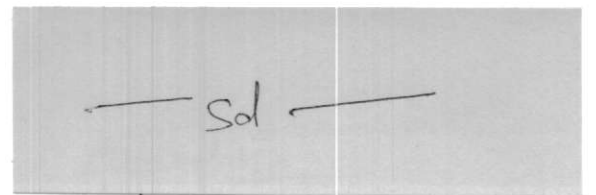
**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

For Petitioner (s) : Mudit Manohar, Adv.

For Respondent(s) : None-appeared

ORDER

Issue notice as to why the application for initiating the CIRP should not be admitted against the Corporate Debtor. Process Dasti. For further consideration on 02.05.2019.



**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**